

SUGAR-CANE RESEARCH AND DEVELOPMENT

*526. **Shri Shivananjappa:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an *ad hoc* committee has been set up by the Indian Central Sugarcane Committee for scrutinising the present set up of Sugarcane Research and Development in India;

(b) if so, what progress the Committee has made so far

(c) whether any special steps have been taken to increase the yield of sugarcane cultivation in the factory areas of North India and

(d) whether this Committee also will make a comparative study of the facilities available for sugar mills in North and South India?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) The Committee has issued a questionnaire for eliciting relevant information from State Governments and Sugar Factories. On receipt of the required data, the Committee will start visiting Sugarcane Research Stations and Development Centres in the country.

(c) Yes. The Government of India have launched a campaign for intensive application of fertilisers to the standing sugarcane crop covering an area of 2.2 lakh acres in U.P., Bihar and Punjab.

(d) No.

Shri Shivananjappa: May I know whether any of the members of the Committee have any experience in sugarcane cultivation or are connected with the sugarcane industry anywhere?

Shri Kidwai: They have all been connected with the sugarcane research or sugarcane industry or the cane growers.

Shri Shivananjappa: May I know whether any standard variety of

sugarcane has been evolved as a result of this research and investigation?

Shri Kidwai: They have just started investigation.

Shri V. P. Nayar: May I know whether it is not a fact that research on sugarcane is conducted on outmoded theories of Mendalism and Morganism and no modern research is employed?

Shri Kidwai: I am afraid the hon. Member knows more about the technique of sugarcane development than I do.

FROZEN FOOD

*528. **Shrimati Tarkeshwari Sinha:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that frozen food worth about Rs. 30,000 was destroyed at Santa Cruz Airport as it was found unfit for human consumption; and

(b) if so, what were the causes of this decay?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) The consignment of frozen food was brought on board the S.S. Himalaya which arrived in Bombay at about 1-30 p.m. on the 15th June, 1954. As the steamer had to leave the port before the ebb-tide which was expected to set in at about 4 p.m. the same evening, there was hardly any time left for this cargo to be cleared after unloading the passengers' baggage and mail which had higher priority. The cargo was, therefore, over-carried to Colombo from where it was reshipped to Bombay by S.S. "Strathnaver" and delivered to the consignee on the 30th June, 1954. The cargo must have deteriorated while in storage at Colombo.

Shrimati Tarkeshwari Sinha: May I know from which country this frozen food was imported?

Shri Raj Bahadur: I may state, subject to correction, that was imported from the U.K.

Shrimati Tarakeshwari Sinha: May I know whether when it started from Ceylon, the authorities checked up if that ship was suited to carry frozen food?

Shri Raj Bahadur: That question can better be put to the Minister for Commerce and Industry.

Mr. Speaker: I think the clearing of these ships is not done under the management of the Government of India.

INDIAN AIR CORPORATION PILOTS

*529. **Shri Bhagwat Jha Azad:** Will the Minister of Communications be pleased to state:

(a) whether a check up of the standard of flying of the Indian Air Corporation pilots has been undertaken recently;

(b) if so, the results thereof; and

(c) whether Government propose to introduce any special training course besides the existing ones in the light of the results obtained?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) and (c). The standard of flying, indicated by the checks carried out, is generally satisfactory. The Director General of Civil Aviation makes recommendations to the Corporations for the provision of special training to pilots, wherever deficiencies are noticed or when the check reports are not entirely satisfactory.

Shri Bhagwat Jha Azad: May I know if there is any prescribed time-limit within which such check-ups and tests are to be held by the Ministry?

Shri Raj Bahadur: Yes, there are periods prescribed for it.

Shri Bhagwat Jha Azad: May I know how Government can have supervision over the non-scheduled airlines, whether such tests are held over those lines, because in our

recent experience we find that such accidents are very great in the non-scheduled airlines?

Shri Raj Bahadur: The pilots' licences are issued and renewed by the Director-General of Civil Aviation under specific rules. Every pilot, whether he is running on the scheduled line or non-scheduled line, has to have this licence and renewals of the licenses.

Shri G. S. Singh: May I know if the standards laid down conform to the standards laid down by the International Civil Aviation Organisation?

Shri Raj Bahadur: Yes, Sir.

हिन्दी टेलीप्रिन्टर सेवा

*५२२. **श्री नवल प्रभाकर :** क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक हिन्दी टेलीप्रिन्टर सेवा आरम्भ की गई है ; और

(ख) यदि हां, तो इस सेवा से किन किन नगरों को लाभ प्राप्त हुआ है ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Hindi Teleprinter Service has not yet been started, excepting one by a News Agency for press purposes on an experimental basis between New Delhi and Patna.

श्री नवल प्रभाकर : क्या मैं ज्ञान सकता हूँ कि जो नई दिल्ली और पटना के बीच में लाइन स्थापित की गई है, उसकी दर अंगूजी की जो टेलीप्रिन्टर सचिस है उस से मंहगी है या सस्ती है ?

श्री राजबहादुर : मैंने जैसा निवेदन किया इम्तहान उनको दो टेलीप्रिन्टर दिये गए हैं ताकि जबलपुर में जो टेलीप्रिन्टर हिन्दी के बनाए गए हैं उनका इम्तहान हो सके और यह मालूम हो सके कि वह कामकाज के लिये ठीक है या नहीं ?

श्री टी० एम० सिंह : क्या मैं ज्ञान सकता हूँ कि गवर्नमेंट ने इस पर विचार किया है